

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 319**

CA-157/2022 CA-457/2022 IA(CA)-46/2022 CA-164/2022 Cont.A-11/2021  
CA-300/2021 CA-302/2021 CA-116/2022 CA-110/2022 Cont. A- 3/2022

In

45/241/242/ND/2021

**IN THE MATTER OF:**

Stella Industries Ltd & Ors

**.....APPLICANT/PETITIONER**

Vs.

Casablanca Industries Pvt Ltd & Ors

**.....RESPONDENT**

**SECTION**

**U/s 241/242**

**Order delivered on 15.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Karan Malhotra, Mr. Parish Mishra,  
Mr. Tushar Goel, Advs  
For the IT Dept. : Adv Puneet Rai, Sr Standing Counsel along with  
Adv Nikhil Jain  
For the Respondent : Adv. S. Abhishek Iyer for Respondent No. 1-4 and 6.  
Adv. Roopali Singh, Adv. Soyobani Basu,  
Adv. Akash Ray for R-5 & 7.

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **24.07.2023.**

Sd/-  
**(Court Officer)**